

Annexure – 4

Name of the corporate debtor:LET'S JUMP TRAMPOLINE AND ADVENTURE PRIVATE LIMITED; Date of commencement of CIRP 06th April 2026; List of creditors as on: 30th June 2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------------------|---------------------------|---------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|----------------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of Voting share in CoC |
| 1 | Yes Bank Ltd | 01-06-2026 | ₹ 22,92,391 | ₹ 21,93,186 | UnSecured F.C | NA | NO | 3.04% | NIL | NA | 0 | ₹ 99,204.72 | NIL |
| 2 | Aditya Birla Capital Limited | 19-06-2026 | ₹ 27,53,208 | ₹ 27,51,103 | UnSecured F.C | NA | NO | 3.82% | NIL | NA | 0 | ₹ 2,105.20 | NIL |
| | | | 50,45,599.20 | 49,44,289.28 | | | | 6.86% | | | | ₹ 1,01,309.92 | |